

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.1035/93

Date of Decision: 20.08.1993

Smt. Bharti Devi

Applicant

Versus

Union of India

Respondents

Shri V.K. Tandon

Counsel for the applicant.

None for Respondents.

SINGLE BENCH JUDGEMENT(Oral)

(delivered by Hon. Member (J) Shri C.J. ROY)

The learned counsel for the applicant states that as per the instructions from his client he does not want to press the case and withdraw it. Accordingly the case is dismissed as withdrawn.

msm
(C.J. ROY)
MEMBER(J)
20.08.1993

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